NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1356/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2017

NAME OF THE PARTIES:

Gujarat Urja Vikas Nigam Limited

Nitesh Co-generation Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE DESIGNATION 1. Preetap M. Adv. Fro
Nimbalkor Petinorel

Pushkar Adv for
Bavare Respondent Am.

ORDER

C.P. No. 1356/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present. 1.
- 2. Inadvertently the matter is listed in Today's Board otherwise as per the last Order it was to be posted for 4th October, 2017.
- 3. However, the Learned Representatives are seeking adjournment.
- By consent the matter is adjourned to 09.10.2017. 4.
- 5. The Registry is directed to place the matter on Cause List on 09.10.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 03.10.2017

Sd/-

M.K. Shrawat Member (Judicial)

(folyn)